

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.226 of 2018**

**With**

**Company Appeal (AT) (Ins) No.227 of 2018**

**IN THE MATTER OF:**

**Neeraj Saluja & Anr.**

**...Appellants**

**Versus**

**State Bank of India**

**...Respondent**

**Present:**

**For Appellants:           Shri Arvind Kumar Gupta and Ms. Henna George,  
Advocates**

**For Respondent:         Shri Shantanu Chaturvedi and Ms. Moulshree  
Shukla, Advocates**

**ORDER**

**05.08.2019**           In both the matters, Counsel state that the matter is still pending in the Hon'ble The Supreme Court of India.

List these Appeals in Orders category on 16<sup>th</sup> August, 2019.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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